

Punjab and for children of all parents with income below certain stipulated level in the States of Gujarat, Maharashtra and Mysore.

Powdered Milk

- *244. { Shri Yashpal Singh:
Shri D. C. Sharma:
Shri P. C. Borooah:
Shri Eswara Reddy:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that powdered milk donated by C.A.R.E. and intended for Delhi's School Children is being sold at the milk shops and supplied to restaurants by milkmen;

(b) whether any investigations have been made in this connection; and

(c) the outcome thereof?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) No powdered milk is supplied by C.A.R.E. for distribution to Delhi's school children.

(b) and (c). Do not arise.

Stay of Businessmen in Foreign Countries

*245. Shri A. N. Vidyalkar: Will the Minister of Finance be pleased to state:

(a) whether Government have received representations from businessmen and industrialists that the time limit of one month at present allowed to them for stay abroad is too inadequate for the purpose of business negotiations, and arriving at proper settlement with foreign industrialists and businessmen or technical experts;

(b) whether Government have examined these representations, and have appreciated the difficulties pointed out;

(c) if so, what steps have been taken to remove the genuine difficul-

ties of the business community in the matter; and

(d) whether Government propose to extend this time limit.

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): (a) Yes, Sir.

(b), (c) and (d). The cases involving stay abroad of a businessman for a period exceeding one month are being considered on merits and appropriate decision depending upon the circumstances of each case is taken. In view of the difficult foreign exchange position, there is no intention of extending the general limit of one month but cases will continue to be considered on merits.

Bharat Electronics Ltd.

- *246. { Shri Rameshwar Tantla:
Shri D. C. Sharma:

Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 214 on the 26th April, 1962 and state:

(a) the final outcome of the trials carried out by the Bharat Electronics Ltd., on the transistorized community receiver; and

(b) what decision has been reached in view of the outcome of trials?

The Minister of State in the Ministry of Defence (Shri Raghuramaiah):

(a) Some modifications and improvements were effected. In the meanwhile the users have also revised their specifications.

(b) The set is satisfactory as designed, but to meet users' revised specifications re-designing is under consideration.

Defects in Rourkela Steel Plant

- *247. { Shri Kolla Venkalah:
Shri Yallamanda Reddy:
Shri B. K. Das:
Shri Soubodh Hansda:
Shri S. C. Samanta: